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Title: Presentation of the 25th to 27th Reports of the Committee on Petitions.

SHRI ANANT GANGARAM GEETE (RAIGAD): I beg to present the following Reports (Hindi and English versions) of the Committee on Petitions:-

- (1) Twenty-fifth Report on the Action Taken by the Government on the recommendations contained in the Eighteenth Report (15th Lok Sabha) on the representation received from Shri H. Mahadevan, Deputy General Secretary, All India Trade Union Congress regarding : Violation of the Minimum Wages Act, 1948 and also in respect of non-payment of Minimum Wages to the Tea Garden workers of Assam, Darjeeling and Dooars in Jalpaiguri District.
- (2) Twenty-sixth Report on the representation received from Smt. Lachhi Devi W/O Late S.K.S. Yadav, Ex-Incharge (Communication), CCSO/SAIL regarding : Providing employment on Compassionate Ground to her son, Shri Sadan Kumar Singh Yadav by CCSO/SAIL, Dhanbad.
- (3) Twenty-seventh Report on the representation received from Smt. Vijaya Dhawale, General Secretary, AIIDBEA, Mumbai regarding : Denial of Wage Revision to the Working Staff of IDBI Bank.

...(Interruptions)